

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 171 of 2012

Dated : 27th February, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Tata Power Delhi Distribution Co. Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand Kr. Shrivastava
Mr. Shantanu Singh

Counsel for the Respondent(s) : Mr. Manoj Kumar Sharma
Mr. Pradeep Misra for R-1

ORDER

This matter may be put up before the Bench of this Tribunal in which Hon'ble Mr. Rakesh Nath, Technical Member is not a Member.

Accordingly, Registry is directed to put up the matter before the Hon'ble Chairperson for suitable orders.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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